

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P No.408/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd September 2017, 10.30 A.M.

Name of the Company		Seregarha Mines Ltd.		
Ur	nder Section	14(1)		*
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

CS SMITA MONDAL, PCS } PETITIONER Sonita Mondal 22.09.2017

ORDER

The Ld. PCS on behalf of the petitioner is present.

The petitioner submitted that in compliance with the directions vide order dated 22-08-2017, a publication published in the newspaper and an affidavit in this regard has been submitted on 20-09-2017.

The Office is directed to verify the same as the same is not in the record.

List on 11-10-2017 for hearing.

(Jinan KR) Member(J)